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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CONT.CAS(C) 147/2018, CM APPL. 8585/2018, CM APPL. 43017/2018, CM APPL. 18085/2019, CM APPL. 40260/2019, CM APPL. 1452/2020, CM APPL. 2487/2020, CM APPL. 3435/2020, CM APPL. 30617/2020 & CM APPL. 44565/2022

JK JUTE MILL MAZDOOR EKTA UNIONPetitioner

Through: Mr. Ashok Kumar Jain, Adv.

versus

M/S JK JUTE MILLS COMPANY LTD & ORSRespondents

Through: Mr. C.S. Chauhan, Adv. for R-1 to R-3

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

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ORDER
07.04.2025

It is already 05.23 P.M.

No time left.

Re-notify on 17.09.2025.

VIKAS MAHAJAN, J

APRIL 7, 2025
N.S. ASWAL